

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 123(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH.S.K.MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY: Mr. Rakesh Kumar Jain

Vs.

M/s. Metcalf Properties Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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1.	Saurabh Kalia			
2.	Harshit Agarwal	Adv	R-4	Harshit

3.	P. NAGESH	Adv	R ₁ R ₂ R ₃ R ₅ R ₆ R ₆	P. Nagesh
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4.	Ashu Tosh Gupta	Adv	0	
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5.	Sanskar Agarwal	Adv.	R ₁ R ₂ R ₃	Sanskar
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Sh. Chetan Sharma Sr Adv

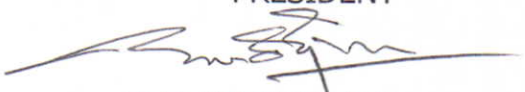
A. C. Bajpai

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Order

On account of hearing of part heard matter, this matter shall now be heard on 21.11.2016 as agreed by Counsel for the parties.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

17.10.2016
(P.K.Sud)